

ITEM NO.13

COURT NO.14

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal(C) No(s). 18983/2023

[Arising out of impugned final judgment and order dated 25-02-2023 in LPA No. 508/2022 passed by the High Court of Judicature at Patna]

BIHAR RAJYA DAFADAR CHAUKIDAR PANCHAYAT
(MAGADH DIVISION)

Petitioner(s)

VERSUS

STATE OF BIHAR & ORS.

Respondent(s)

IA No. 288670/2024 - EXEMPTION FROM FILING O.T.

IA No. 252730/2023 - EXEMPTION FROM FILING O.T.

IA No. 288668/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

Date : 19-03-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE MANMOHAN

For Petitioner(s) :Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Liz Mathew, Sr. Adv.
Mr. N.K. Mody, Sr. Adv.
Ms. Ishita M Puranik, Adv.
Ms. Jigisha Agarwal, Adv.
Mr. Prabudhha Singh Gour, Adv.
Ms. Mallika Agarwal, Adv.
Mr. Madhav Gupta, Adv.
Mr. Praveen Swarup, AOR

For Respondent(s) :Mr. Azmat Hayat Amanullah, AOR
Ms. Rebecca Mishra, Adv.

Mr. Alok Kumar Sinha, Sr. Adv.
Mr. Niteen Kumar Sinha, AOR
Mr. Maneesh Saxena, Adv.
Mr. Dushyant Pratap Singh, Adv.
Mr. Saurabh Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. We are not inclined to interfere with the impugned judgment and order of the High Court; hence, the special leave petition is dismissed.
2. Pending application(s), if any, shall stand disposed of.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)

****A reasoned reportable order dated April 02, 2025 has been passed by the Court which is to be read in continuation of this order dated March 19, 2025.

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RECORD OF PROCEEDINGS

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Mr. Dushyant Pratap Singh, Adv.
Mr. Saurabh Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. We are not inclined to interfere with the impugned judgment and order of

the High Court; hence, the special leave petition is dismissed.

2. Pending application(s), if any, shall stand disposed of.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)